

**PATNA HIGH COURT**

**NOTICE**

In view of the Full Bench judgment the holding of the 1st A.O.R.Examination,2015 which was scheduled to be held on 01<sup>st</sup> & 02<sup>nd</sup> August,2015 is deferred until further orders.

By order of Hon'ble the Chief Justice

Patna High Court,

The 29<sup>th</sup> July, 2015

  
Registrar General